

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

122. I.A. 130/2024
M.A. 1682/2018
IN
C.P.(IB)-51(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2024**

NAME OF THE PARTIES: Mr. Ajay Josesph, Proprietor of M/s.
Global Marine Supply Co.
V/s.
Swiber Offshore (India) Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **22.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)